

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).21416/2006

PERMANENT NON GRANTD.NEW SCHL.ACTN.COMTT

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent(s)

(With appln(s) for directions,permission to file additional documents and prayer for interim relief and office report)

Date: 11/12/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Satyajit A. Desai, Adv.
Ms. Anagha S. Desai, Adv.
Mr. Amol N. Suryawanshi, Adv.
Mr. Venkateswara Rao Anumolu,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Service is complete.

Respondent No.1 has filed counter affidavit.

List the matter before the Hon'ble Court.

(M.P. Bhadran)
Registrar